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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/382/ (IB)/2017
NAME OF THE PETITIONER(S) : H. MAHAVEER CHAND
NAME OF THE RESPONDENT(S) : BHARAT TEXTILES & PROOFING INDUSTRIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Rohan RAJASEKHARAN for S.R. Rajkumaran	Counsel for Respondent	
2.	S. Revathy for M/s. Chennai Law Firms.	Counsel for petitioner	

ORDER

Ms S Revathy, counsel for petitioner present. Shri Rohan Rajasekharan, counsel for respondent present. Counsel for petitioner prayed time stating that the senior counsel could not appear before this Tribunal today. Time extended finally. Counsel for petitioner filed an affidavit and bank statement u/s 9(3)(b)&(c) of IB Code, 2016. Put up on 05.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)